

Title: Introduction of Street Children (Rehabilitation and Welfare) Bill, 2000.

15.3-1-1/2 hrs.

SHRI U.V. KRISHNAM RAJU (NARSAPUR): Sir, I beg to move for leave to introduce a Bill to provide for welfare measures to be undertaken by the Union and State Governments for the street children who subsist on collecting and selling waste materials from garbage dumps and other places endangering their health and lives and for their rehabilitation through education and guidance and for matters connected therewith or incidental thereto.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for welfare measures to be undertaken by the Union and State Governments for the street children who subsist on collecting and selling waste materials from garbage dumps and other places endangering their health and lives and for their rehabilitation through education and guidance and for matters connected therewith or incidental there. "

The motion was adopted.

SHRI U.V. KRISHNAM RAJU : Sir, I introduce the Bill.

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